

Shri Anil K. Chanda: It is well known that we had sent an *aide-memoire* to the Portuguese Government in 1953 asking for *de facto* transfer of these territories. The matter stands there.

Shri Joachim Alva: The hon. Minister referred to 'other and larger issues'. May I ask the hon. Minister, if he is able, to answer this question or, if he is not able, to induce the hon. the Prime Minister to make a statement on this question? It is reported that there are ten thousand civil servants in Goa who are an effective barrier coming in the way of India getting Goa on this side and that these civil servants make a lot of propaganda against joining Goa with us. Can the hon. the Prime Minister make a statement in regard to the services, as to what will happen to them if India takes it over?

Shri Anil K. Chanda: How can we from this side of the border control civil servants in the Portuguese territory of Goa?

Shri T. B. Vittal Rao: In view of the failure of our repeated approaches, do Government intend to serve a "Quit Order" on the Portuguese?

Shri Anil K. Chanda: Our views on this matter are well known, Sir.

COAL PRODUCTION

*931. **Dr. Ram Subhag Singh:** Will the Minister of Production be pleased to state:

(a) whether there has been any increase in the production of coal in the year 1953 over that of 1952; and

(b) if so, by what quantity?

The Parliamentary Secretary to the Minister of Production (Shri R. G. Dubey): (a) No.

(b) Does not arise.

Shri Muniswamy: May I know whether the production of coal in our country at present is more than our requirements?

Shri R. G. Dubey: Yes, obviously, because we are exporting.

OIL REFINERIES

*932. **Shri K. P. Sinha:** Will the Minister of Production be pleased to state:

(a) the progress so far made in the survey and constructional works of the proposed oil refineries at Trombay Island and the percentage it bears to the overall project; and

(b) the progress made in the short by-pass road from Sion to the Junction of Sion-Trombay Road?

The Parliamentary Secretary to the Minister of Production (Shri R. G. Dubey): (a) The survey work on both the refineries which are being set up at Trombay Island has been completed and the overall progress in construction, as on 7th March, 1954, was as under:

STANDARD VACUUM: 63 per cent. of the work has been completed and the refinery is expected to go into production in July, 1954, as scheduled.

BURMAH-SHELL: 20 per cent. of the work has been completed. Further progress is being made and the refinery is expected to go into production early in 1955.

(b) The overall progress on the road as on 7th March, 1954, was 30 per cent. of sanctioned estimate.

Shri K. P. Sinha: May I know the total capacity of these refineries and also whether we will be self-sufficient when they go into production?

Shri R. G. Dubey: Burmah-Shell is expected to manufacture to the extent of 2 million gallons. Standard-Vacuum Oil Co. 1.2 million gallons and Caltex 0.5 million gallons. These relate to crude oil. 90 per cent. of these will be refined oil.

Shri H. N. Mukerjee: May I know if it is a fact that for the purpose of construction at Trombay stone was collected from the Island of Elephanta and the operations concerned did some damage to the famous sculptures of that Island?

Mr. Speaker: I think this question was answered.

Dr. Ram Subhag Singh: It was not specifically answered, Sir.

Mr. Speaker: The reply was, if I remember aright, that special care is being taken in blasting and all that, and that no damage will be done.

Dr. Ram Subhag Singh: To the specific question whether any damage has been done or not, no reply was given.

Mr. Speaker: That is a fine distinction, whether any damage has been done at all up to now.

Shri R. G. Dubey: I am not in a position to say, Sir.

Dr. Ram Subhag Singh: That is the difficulty.

D.V.C. (STAFF)

***933. Pandit D. N. Tiwary:** Will the Minister of Irrigation and Power be pleased to state the number of persons (State-wise) getting over Rs. 250 and Rs. 500 respectively as pay in the Damodar Valley Corporation?

The Deputy Minister of Irrigation and Power (Shri Hathl): A statement giving the required information is laid on the Table of the House. [See Appendix III, annexure No. 81.]

Pandit D. N. Tiwary: From the statement I find 217 against West Bengal and 67 against Bihar; and again 98 against West Bengal and 40 against Bihar. May I know whether any discrimination is done in the appointments there?

Shri Hathl: No discrimination is being done.

Pandit D. N. Tiwary: May I know whether Government is aware that the heads of departments vex the Bihari employees there and many of them are on the point of leaving their services?

Shri Hathl: We have no such information.

Shri Bhagwat Jha Azad: May I know if the Government is aware that persons right from high officials at the top to the ordinary cooly, are imported from outside the State?

Shri Hathl: No.

INDUSTRIAL WORKERS HOUSING SCHEME

***934. Shri D. C. Sharma:** Will the Minister of Works, Housing and Supply be pleased to state:

(a) the amount given to the Punjab Government for the current year under the Industrial Workers Housing Scheme; and

(b) whether the scheme applies to the Bhakra and Nangal Dam workers?

The Minister of Works, Housing and Supply (Sardar Swaran Singh): (a) Out of a sanctioned subsidy of Rs. 4.82 lakhs, payment of Rs. 2.02 lakhs was recently authorised on the basis of progress made so far. They had not asked for any loan.

(b) No; Sir.

Shri D. C. Sharma: May I know at what places, this amount sanctioned for the good of the industrial workers is going to be spent?

Sardar Swaran Singh: The Punjab Government have drawn up new schemes for Amritsar, Jullundur and Jumna Nagar.

Shri D. C. Sharma: May I know if the hon. Minister has received any representation from Bhakra-Nangal Dam workers regarding the lack of sufficient accommodation, lack of electrification of quarters, and all that?

Sardar Swaran Singh: The hon. Minister, Shri Gulzarilal Nanda, may be aware of that. I have not received any representation.

Shri D. C. Sharma: May I know how this amount is spent? Is it a fact that the hon. Minister gives the grant and somebody else spends it?

Sardar Swaran Singh: It is spent in putting up houses. Normally the State